

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 544
TO BE ANSWERED ON 19.12.2017**

ALCOHOLISM AND DRUG ABUSE

**544. SHRI SANKAR PRASAD DATTA:
SHRI JAGDAMBIKA PAL:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether cases of alcoholism and drug abuse, especially amongst the youths, have increased across the country;
- (b) if so, the estimated number of alcohol and drug abusers reported in the country, State-wise;
- (c) whether incidents of suicides related to alcohol/drug abuse have also been reported and if so, the details thereof during each of the last three years and the current year, State-wise;
- (d) the action plan/scheme being implemented by the Government for prevention of alcoholism and drug abuse including suicides related to such abuse;
- (e) whether the Government has provided financial assistance to rural and urban local bodies to prevent alcoholism and drug abuse in their areas;
- (f) if so, the details of the financial assistance provided to such bodies including NGOs during each of the last three years and the current year, State/UT-wise and NGO-wise; and
- (g) whether the Government has any proposal to revise the said scheme/ formulate a rehabilitation scheme to curb suicides related to alcohol/drug abuse and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): The Ministry of Health and Family Welfare has informed that as per the National Family Health Survey - 4 (2015-16), 29.2% men and 1.2% women consume alcohol, whereas as per National Family Health Survey 3 - (2005-06), 31.9% men and 2.2% women were consuming alcohol.

However, the last National Survey on the extent, pattern and trend of drug abuse was sponsored by Ministry of Social Justice and Empowerment and conducted by the United Nations Office on Drugs and Crime in the year 2000-01. The report was published in 2004. The Survey estimated that about 7.32 Core persons in India were users of alcohol and drugs. Of these 87 lakh Cannabis, 20 lakh used opiates and 6.25 Crore were users of Alcohol. The survey covered 40,697 individuals. Only males within the age group of 12-60 years were part of the Survey. The Survey did not provide state level data.

This Ministry has in the month of August, 2016, assigned the work of conducting the National Survey on Extent and Pattern of Substance Use in India to National Drug Dependence Treatment Centre (NDDTC), AIIMS, New Delhi. The survey will provide national and state-level estimates of proportion and

absolute number of people who use various substances and people who are suffering from substance use disorders.

(c): As informed by the National Crime Record Bureau, a total of 3647 persons in 2014, 3670 in 2015 and 5200 in 2016 have committed suicide due to drug abuse/alcoholic addiction. State/UT-wise data of number of suicides due to Drug Abuse/Alcoholic Addiction during 2014-2016 is at Annexure –I.

(d) to (g): The Ministry of Social Justice & Empowerment implements the “ Central Sector Scheme of Prevention of Alcoholism and Substance (Drugs) Abuse” under which financial assistance is provided to Non-Governmental Organizations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centre for Addicts. The Cost norms of the Scheme have been revised w.e.f. 01.01.2015. State/UT-wise number of projects assisted and amount released during the last three years and the current year is at Annexure II.

Ministry of Health & Family Welfare (MHFW) have informed that they through Drug De-addiction Programme (DDAP) also provide grants to Central Government Hospitals viz. AIIMS, New Delhi, PGIMER, Chandigarh; and NIMHANS, Bengaluru for treatment of drug addicts including alcohol addicts. NDDTC, AIIMS is functioning as the National/Nodal centre and also coordinating another major component of the DDAP, the “Drug Treatment Clinics (DTCs) Scheme” through which fund is being provided to Government Hospitals for establishment/running of Drug Treatment Clinics. Further, the MHFW through Drug De-addiction Programme provides grants to some Central/States Government Institutions/Hospital for post abuse treatment of drug addicts.

Number of Suicides due to Drug Abuse/Alcoholic Addiction during 2014-2016*

Sl. No.	State/UT	2014	2015	2016*
1	Andhra Pradesh	97	162	210
2	Arunachal Pradesh	0	1	2
3	Assam	1	0	20
4	Bihar	16	2	10
5	Chhattisgarh	99	105	163
6	Goa	0	1	14
7	Gujarat	68	65	50
8	Haryana	86	54	86
9	Himachal Pradesh	10	13	18
10	Jammu & Kashmir	1	1	1
11	Jharkhand	18	7	63
12	Karnataka	83	94	399
13	Kerala	475	418	715
14	Madhya Pradesh	305	561	695
15	Maharashtra	1372	1271	1365
16	Manipur	0	1	1
17	Meghalaya	1	4	16
18	Mizoram	5	12	37
19	Nagaland	0	0	1
20	Odisha	69	20	22
21	Punjab	38	49	48
22	Rajasthan	63	89	44
23	Sikkim	1	8	21
24	Tamil Nadu	552	422	722
25	Telangana	119	100	129
26	Tripura	19	12	47
27	Uttar Pradesh	44	84	71
28	Uttarakhand	0	8	3
29	West Bengal	44	43	70
	Total (States)	3586	3607	5043
30	A & N Islands	14	14	13
31	Chandigarh	1	0	3
32	D&N Haveli	0	11	12
33	Daman & Diu	0	0	0
34	Delhi UT	34	31	39
35	Lakshadweep	0	0	0
36	Puducherry	12	7	90
	Total (UTs)	61	63	157
	Total (All India)	3647	3670	5200

Source: 'Accidental Deaths and Suicides in India'

Newly created State from erstwhile Andhra Pradesh

* Year 2016 data is provisional

Name of the Scheme: Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse

State/UT-wise details of project assisted and amount released to NGOs during the last three years and current year 2017-18 (as on 13.12.2017)

Sl. No	Name of the State/ UT	No. of projects assisted	Amount Released (Rs. in lakhs)	No. of projects assisted	Amount Released (Rs. in lakh)	No. of projects assisted	Amount Released (Rs. in lakhs)	No. of projects assisted	Amount Released (Rs. in lakhs)
		2014-15		2015-16		2016-17		2017-18	
1	Andhra Pradesh	7	60.42	11	68.13	11	152.89	7	109.32
2	Bihar	8	67.00	12	77.16	11	140.80	8	121.12
3	Chhatisgarh	2	30.64	2	16.67	2	13.64	1	7.90
4	Goa	0	0	0	0.00	0	0	0	0
5	Gujarat	7	36.00	4	26.13	12	113.21	4	37.53
6	Haryana	7	35.31	12	85.31	10	85.31	6	53.51
7	Himachal Pradesh	3	23.95	2	24.96	3	32.75	1	0.14
8	Jammu & Kashmir	1	23.00	1	4.97	1	20.04	0	0
9	Jharkhand	1	8.50	0	0.00	1	3.90	0	0
10	Karnataka	28	227.38	33	265.87	30	393.76	8	110.49
11	Kerala	21	215.91	20	162.84	34	377.71	12	176.09
12	Madhya Pradesh	13	116.00	12	146.12	13	143.19	9	73.97
13	Maharashtra	43	378.85	87	707.78	63	625.67	41	585.96
14	Orissa	26	227.50	48	386.18	44	569.25	21	231.86
15	Punjab	8	53.00	34	169.89	8	76.12	3	45.20
16	Rajasthan	9	84.33	17	176.38	13	127.49	10	165.40
17	Tamil Nadu	24	203.00	31	234.64	36	411.95	15	175.65
18	Telangana	5	38.65	7	29.80	9	101.44	4	38.86
19	Uttar Pradesh	20	194.00	21	130.05	30	296.45	12	173.31
20	Uttarakhand	2	17.00	3	21.08	4	30.53	2	26.47
21	West Bengal	10	92.56	13	87.23	16	146.45	3	42.29
22	A&N islands	0	0	0	0.00	0	0	0	0
23	Chandigarh	0	0	0	0.00	0	0	0	0
24	D&N Haveli	0	0	0	0.00	0	0	0	0
25	Delhi	6	360.32	8	206.78	18	190.97	6	60.59
26	Daman & Diu	0	0	0	0.00	0	0	0	0
27	Lakshadweep	0	0	0	0.00	0	0	0	0
28	Puducherry	0	0	1	1.35	1	2.02	1	8.11
	Total (ROC)	251	2493.32	379	3029.32	370	4055.54	174	2243.77
1	Arunachal Pr.	0	0	0	0.00	0	0	0	0
2	Assam	16	183.53	10	98.79	20	145.26	10	155.04
3	Manipur	17	292.31	18	313.71	21	276.04	15	279.38
4	Meghalaya	1	4.8	1	6.87	0	0	0	0
5	Mizoram	4	51.22	8	116.54	11	139.07	5	42.67
6	Nagaland	5	38.87	4	40.46	7	46.39	2	19.47
7	Tripura	0	0	0	0.00	0	0	0	0
8	Sikkim	1	9.95	1	9.31	1	7.77	0	0
	Total (NE)	44	580.68	42	585.68	60	614.53	32	496.56
	Total (ROC+NE)	295	3074.00	421	3615.00	430	4670.07	206	2740.33

